

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

| Sl. No. | Category of creditor | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims not admitted | Amount of claims under verification | Details in Annexure | Remarks, if any |
|--------------|--|----------------------------|-----------------------|----------------------------|---------------------------|-----------------------------|-------------------------------|-------------------------------------|---------------------|-----------------|
| | | No. of claims | Amount | No. of claims | Amount of claims admitted | | | | | |
| 1 | Secured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | |
| 2 | Unsecured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | 3 | 1,126,557,877 | 3 | 1,126,557,877 | 0 | 0 | 0 | 3 | |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 4 | |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 5 | |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 6 | |
| 7 | Operational creditors (Government Dues) | 3 | 25,51,25,129 | 3 | 25,51,25,129 | 0 | 0 | 0 | 7 | |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 15 | 11,03,85,046 | 15 | 11,03,85,046 | 0 | 0 | 0 | 8 | |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | 1 | 10,99,78,904 | 0 | 10,99,78,904 | 0 | 0 | 0 | 9 | |
| Total | | 22 | 1,60,20,46,956 | 22 | 1,60,20,46,956 | 0 | 0 | 0 | | |

Annexure-1

Name of the corporate debtor: INTERNATIONAL PRINT-O-PAC LIMITED ;
List of creditors as on: 19.10.2024

Date of commencement of CIRP: 11th JUNE, 2024 ;

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

| Sl. No. | Name of Creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|-----|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | | |
| 1 | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A |
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Annexure-2

Name of the corporate debtor: INTERNATIONAL PRINT-O-PAC LIMITED;
List of creditors as on: 19.10.2024

Date of commencement of CIRP: 11th JUNE, 2024;

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks if any |
|---------|------------------|---------------------------|----------------|---------------------------|-----------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A |
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Annexure – 3

Name of the corporate debtor: INTERNATIONAL PRINT-O-PAC LIMITED;

Date of commencement of CIRP: 11th JUNE, 2024;

List of creditors as on: 19.10.2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|----------------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1 | Canara Bank-SAMB | 25.06.2025 | 612,654,108 | 612,654,108 | FC-Secured | Yes | Yes | N.A | 54.38% | NIL | N.A | N.A | N.A | N.A |
| 2 | State Bank of India-SAMB-1 | 25.06.2025 | 412,899,868 | 412,899,868 | FC-Secured | Yes | Yes | N.A | 36.65% | NIL | N.A | N.A | N.A | N.A |
| 3 | HDFC Bank Limited | 25.06.2025 | 101,003,899 | 101,003,899 | FC-Secured | Yes | Yes | N.A | 8.97% | NIL | N.A | N.A | N.A | N.A |
| | | | 1,126,557,877 | 1,126,557,877 | | | | | 100% | | | | | |



Annexure – 4

Name of the corporate debtor: **INTERNATIONAL PRINT-O-PAC LIMITED;**

Date of commencement of CIRP: **11th JUNE, 2024;**

List of creditors as on: **19.10.2024**

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|------------------|---------------------------|----------------|---------------------------|-----------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of Voting share in CoC | | | | | |
| 1. | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A |
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Name of the corporate debtor: INTERNATIONAL PRINT-O-PAC LIMITED;

Date of commencement of CIRP: 11th JUNE, 2024;

List of creditors as on: 19.10.2024

List of operational creditors (Workmen)

(Amount in ₹)

| Sl. No. | Name of authorised representative, if any | Name of work man | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|---|------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|--------------------------------------|----------------------------|--|------------------------------------|------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % voting share in CoC, if applicable | | | | | |
| 1. | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A |
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Annexure – 9

Name of the corporate debtor: INTERNATIONAL PRINT-O-PAC LIMITED;

Date of commencement of CIRP: 11th JUNE, 2024;

List of creditors as on: 19.10.2024

List of operational creditors (Employees)

(Amount in ₹)

| Sl. No. | Name of authorised representative, if any | Name of employee | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|---|------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|---|----------------------------|--|------------------------------------|------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1. | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A | N.A |
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Name of the corporate debtor: INTERNATIONAL PRINT-O-PAC LIMITED;

Date of commencement of CIRP: 11th JUNE, 2024;

List of creditors as on: 19.10.2024

List of operational creditors (Government dues)

| Sl. No. | Details of claimant | | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|---------------------|---|---------------------------|----------------|---------------------------|-----------------|------------------------|---|----------------------------|--|------------------------------------|------------------------------|-----------------|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1. | Income Tax- | Income Tax-Dy Commissioner of IT C(10(1)) | 13.09.24 | 88910060 | 88910060 | OC-GOVT | NO | N.A | N.A | N.A | N.A | N.A | N.A |
| 2. | EPFO | Employee Providend Fund Organisation | 12.09.24 | 11010490 | 11010490 | OC-GOVT | NO | N.A | N.A | N.A | N.A | N.A | N.A |
| 3. | VAT | Department of Trade and Taxes- Delhi VAT | 03.07.24 | 155204579 | 155204579 | OC-GOVT | NO | N.A | N.A | N.A | N.A | N.A | N.A |
| | | | | 25,51,25,129 | 25,51,25,129 | | | | | | | | |



Annexure – 9

Name of the corporate debtor: **INTERNATIONAL PRINT-O-PAC LIMITED;**
 List of creditors as on: **19.10.2024**

Date of commencement of CIRP: 11th JUNE, 2024;

List of operational creditors (Other than Workmen and Employees and Government Dues)

| Sl. No. | Name of creditors | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|-------------------------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1. | Super Bond Adhesives Pvt. Ltd | 25.06.24 | 2,441,315 | 2,441,315 | OC | N.A | N.A | N.A | N.A | N.A | N.A | NIL | NIL | Claim accepted provisionally on the basis of documents submitted with claim form |
| 2 | Coim India Pvt. Ltd | 25.06.24 | 1,854,636 | 1,854,636 | OC | N.A | N.A | N.A | N.A | N.A | N.A | NIL | NIL | Claim under verification |
| 3 | Hubergroup India Pvt. Ltd | 25.06.24 | 2,800,544 | 2,800,544 | OC | N.A | N.A | N.A | N.A | N.A | N.A | NIL | NIL | Claim under verification |
| 4 | RRM Trading International Pvt. Ltd. | 25.06.24 | 527,601 | 527,601 | OC | N.A | N.A | N.A | N.A | N.A | N.A | NIL | NIL | Claim under verification |
| 5 | Fortigo Network Logistics Pvt. Ltd | 25.06.24 | 1,380,702 | 1,380,702 | OC | N.A | N.A | N.A | N.A | N.A | N.A | NIL | NIL | Claim under verification |
| 6 | Technova Imaging System Pvt. Ltd | 25.06.24 | 5,296,642 | 5,296,642 | OC | N.A | N.A | N.A | N.A | N.A | N.A | NIL | Nil | Claim accepted provisionally on the basis of documents |
| 7 | Prakash Parcel Services Limited | 02.07.24 | 2,72,443 | 2,72,443 | OC | N.A | N.A | N.A | N.A | N.A | N.A | NIL | Nil | Claim accepted provisionally on the basis of documents submitted with claim form |

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|----|---------------------------------------|-----------|--------------|--------------|----|-----|-----|-----|-----|-----|-----|-----|-----|--|
| 8 | Saarthak Vanijya India Pvt Ltd | 29.07.24 | 7,29,27,564 | 7,29,27,564 | OC | N.A | N.A | N.A | N.A | N.A | N.A | NIL | Nil | Claim accepted provisionally on the basis of documents submitted with claim form |
| 9 | Jain Cargo Movers | 21.08.24 | 5,48,600 | 5,48,600 | OC | N.A | N.A | N.A | N.A | N.A | N.A | NIL | Nil | Claim accepted provisionally on the basis of documents submitted with claim form |
| 10 | DRS Dilip Roadline Private limited | 14.08.24 | 35,37,027 | 35,37,027 | OC | N.A | N.A | N.A | N.A | N.A | N.A | NIL | Nil | Claim accepted provisionally on the basis of documents submitted with claim form |
| 11 | Express Cargo Movers | 05.07.24 | 37,84,716 | 37,84,716 | OC | N.A | N.A | N.A | N.A | N.A | N.A | NIL | Nil | Claim accepted provisionally on the basis of documents submitted with claim form |
| 12 | Siegwerk India Pvt Ltd | 04.09.24 | 19,85,354 | 19,85,354 | OC | N.A | N.A | N.A | N.A | N.A | N.A | NIL | Nil | Claim accepted provisionally on the basis of documents submitted with claim form |
| 13 | Narsingh Dass & co Pvt Ltd. | 19.09.24 | 1,13,76,660 | 1,13,76,660 | OC | N.A | N.A | N.A | N.A | N.A | N.A | NIL | Nil | Claim accepted provisionally on the basis of documents submitted with claim form |
| 14 | Central Deoisitory Services India Ltd | 1308.2024 | 1,14,440 | 1,14,440 | OC | N.A | N.A | N.A | N.A | N.A | N.A | NIL | Nil | Claim accepted provisionally on the basis of documents submitted with claim form |
| 15 | Nippon Express (India) Pvt. Ltd | 08.07.24 | 15,36,802 | 15,36,802 | OC | N.A | N.A | N.A | N.A | N.A | N.A | NIL | Nil | Claim accepted provisionally on the basis of documents submitted with claim form |
| | | | 11,03,85,046 | 11,03,85,046 | | | | | | | | | | |



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Annexure – 9

Name of the corporate debtor: INTERNATIONAL PRINT-O-PAC LIMITED;
List of creditors as on: 19.10.2024

Date of commencement of CIRP: 11th JUNE, 2024;

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

| Sl. No | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by Security interest | Amount covered by guarantee | Whether related party? | | | | | |
| 15 | Ares Investment | 14.09.24 | 10,99,78,904 | 10,99,78,904 | FC | N.A | N.A | N.A | N.A | N.A | N.A | NIL | Claim accepted provisionally on the basis of documents submitted with claim form under related parties |
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